

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 3800
(ANSWERED ON 03.04.2025)

**CONTROVERSY AND LACK OF FAIRNESS IN EXAMINATIONS CONDUCTED BY
UPSC**

#3800. SHRI RAMJI LAL SUMAN:

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of examinations conducted by the Union Public Service Commission (UPSC) in the last five years;
- (b) the number of members of the Commission and staff found irregular in awarding marks to candidates in the last five years; and
- (c) the number of cases in which FIRs were registered regarding the examinations conducted by UPSC in the last five years?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a): UPSC conducts a large number of public recruitment examinations, the details of which are publicly available in the Annual Report of UPSC (which are laid in Parliament and are available on the UPSC website at: <https://upsc.gov.in/annual-reports>) and in the UPSC Calendar of Examinations (which is available on the UPSC website at: <https://upsc.gov.in/examinations/exam-calendar>).

(b) and (c): No such incident has been reported during the last five years in respect of examinations conducted by Union Public Service Commission (UPSC).
